

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH JAMMU**



Dated: This day of 16th of July 2020

(Orders reserved on 13th July, 2020)

**HON'BLE Dr. BHAGWAN SAHAI, MEMBER – A
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J**

O.A. No.062/00180/2020

1. Masood Ahmad Kirmani (age 59 + years) S/o Ghulam Mohammad Kirmani R/o Batwara Srinagar Kashmir.
2. Mohammad Yousuf Bhat (age 60 years) s/o Abdul Salam Bhat R/o Nowgam Bypass Srinagar Kashmir.
3. Javid Ahmad Fazali (age 60 years) S/o Late Gj. Rasool Fazali R/o Baspora Srinagar Kashmir.
4. Anjum Rasheed Banday W/o Quraishi Niaz Ahmad F-2 Friends Enclave, Humhama New Airport Srinagar.
5. Nisar Ahmad Paray (age 59 + years) s/o Late Salam ud din Paray R/o Awantabhawan Shahi Mohalla Soura Srinagar Kashmir.

.....Applicants

By Advocate: Mr. N.A. Beig

Versus

1. Union Territory of Jammu and Kashmir through Vice Chancellor, University of Kashmir, Hazratbal Campus, Srinagar, Kashmir.
2. Registrar, University of Kashmir, Hazratbal Campus, Srinagar, Kashmir.

.....Respondents

By Advocate: Mr. Amit Gupta, AAG

O R D E R



Per Mr.Rakesh Sagar Jain, Member (J)

1. Learned counsel for the applicants submitted that in case the respondents contend that notification under Section 14 of the Administrative Tribunals Act, 1985 has not been issued bringing the University of Kashmir within the jurisdiction of this Tribunal, he would like to withdraw the O.A. with liberty to file an appropriate petition in the Hon'ble High Court.
1. Mr. Amit Gupta, learned AAG submitted that no notification under Section 14 of the Administrative Tribunals Act, 1985 has been issued by the Central Government bringing University of Kashmir within the jurisdiction of this Tribunal with regard to service matters.
2. In view of the submissions of learned counsel for the applicant and learned AAG, the O.A. is disposed of as withdrawn with liberty to the applicant to file appropriate proceedings, as advised under law. No costs.
3. Copy of order be sent to learned counsel for the applicant by e-mail. Registry to send certified copy of order to both the parties under Rules.

(Rakesh Sagar Jain)
Member (J)
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(Dr. Bhagwan Sahai)
Member (A)